

ITEM NO.801

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA . & ORS.

Respondent(s)

WITH

C.A. No. 1229-1231/2025 (III)

Date : 19-12-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Chandra Bhushan Prasad, AOR
Mr. Somiran Sharma, AOR
Mr. Shantanu Krishna, AOR

Mr. Sharad Chauhan, AOR
Mr. Ashish Pandey, Adv.

Mr. Pravartak Suhas Pathak, AOR

For Respondent(s) : Ms. N. Annapoorani, AOR
Mr. Prastut Mahesh Dalvi, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mrs. Anil Katiyar, AOR
Mr. Bhaskar Aditya , AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Raj Bahadur Yadav, AOR
Mr. S. Gowthaman, AOR
Mr. Gaichangpou Gangmei, AOR
Mr. Ranjan Mukherjee, AOR
Mr. Satpal Singh, AOR
Mr. Prashant Bhushan, AOR
Mr. Anil Kumar, AOR
Mr. Vatsalya Vigya, AOR
Mr. Abid Ali Beeran P, AOR
Mr. Ajit Kumar Ekka, AOR

**Ms. Sumita Hazarika, AOR
Mr. Vishal Gupta, AOR
Mr. Anilendra Pandey, AOR
Mr. Ankur S. Kulkarni, AOR**

**UPON mentioning, the Court made the following
O R D E R**

1. On being mentioned by Mr. Sharad Chauhan, learned counsel for the applicant, IA No.328844 of 2025 in Civil Appeal No. 1229-1231 of 2025 is taken on Board.
2. Let the IA along with appeals not be deleted from the cause list of 21.01.2026.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
ASSISTANT REGISTRAR**